

1	2	3	4	5
Beach Cottages	Kovalam	40	20	Ready to be commissioned this month.
Beach Hotel	Kovalam	100	115	Likely to be completed in June, 1973.
Airport Hotel (ITDC)	Calcutta	100	120	Likely to be completed by November, 1973.
Aurangabad Hotel (ITDC)	Aurangabad	60	70	The 23 room hotel was taken over from the Railways in October, 1972 and the additional block of 60 rooms is likely to be completed by March, 1974.
Beach Cottages (ITDC)	Goa	100	30	Proposed to be set up during the Fourth Plan period.
Gulmarg Hotel (ITDC)	Gulmarg	60	110	Likely to be completed during the Fifth Plan period.
Airport Hotel (Air-India)	Bombay	180	300	Likely to be completed by the end of 1973.
Beach Hotel (Air-India)	Bombay	350	560	Likely to be completed by the end of 1974.]

SHELLAC EXPORTS

486. SHRI KALYAN ROY :
SHRI PRANAB KUMAR MUKHERJEE :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there has been a sharp decrease in Shellac exports during the past three years, if so, the details thereof; and

(b) whether Government propose to take over the Angelo Brothers and Co., the biggest producer of Shellac, in order to increase the production and export thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GFORGE) : (a) During the years 1969-70 to 1971-72 while exports of shellac have increased in terms of value, there was a decline in terms of quantity. Details of exports are given below :—

Year	Qty. in Tonnes	Val./Rs.lakhs
1969-70	16,739	477.78
1970-71	13,346	499.65
1971-72	13,721	659.15

(b) The Government of West Bengal have suggested an investigation into the affairs of M/s. Angelo Brothers Ltd., Calcutta, under the provisions of the Industries (Development and Regulation) Act, 1951. The matter is under consideration.

IMPORT LICENCES

487. SHRI BRAHMANANDA PANDA:
SHRI V. B. RAJU :
SHRI CHANDRA SHEKHAR :
SHRI J. S. TILAK :
SHRI KRISHAN KANT :
SHRI GURUMUKH SINGH
MUSAFIR :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of import licences of the value of rupees five lakhs and above issued during the years 1969-70, 1970-71, 1971-72 and during six months of the current financial year-wise; and

(b) the other details there of indicating (i) the name of the parties, (ii) the items of import for which the licences were issued, and (iii) the rupee value of the licences ?